

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
**(Office of the Registrar Judicial at Jammu)**

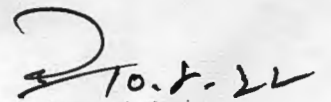
**ORDER**

No: 193A/C-RJ/22

Dated: 12.08.2022

It has been observed that some official(s) are purchasing Uniform on their own and thereafter submitting vouchers for reimbursement of the same which is improper. It is impressed upon all the officers/officials of the Registry not to purchase official Uniform on their own as the same shall be purchased and provided by this office in accordance to rules and entitlement.

By Order.

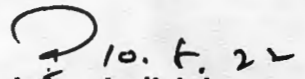
  
(S.R.Gandhi)  
Registrar Judicial

No: 2651A/C-RJ/22 - 2655A/C-RJ/22

Dated: 12.08.2022

Copy of the above forwarded to:

1. Registrar General, High Court of J&K and Ladakh.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.  
.....for information.
3. Secretary to Hon'ble Mr. Justice.....  
.....for information.
4. Assistant Registrar (Adm), High Court Wing Jammu with the direction to display the Circular on the Notice Board of the High Court for the information of all.
5. Incharge, NIC High Court Wing, Jammu for uploading this Order on the official website of the High Court.

  
Registrar Judicial